

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP No. 9/244(a)/AMR/2023		244(a) of the Companies Act, 2013	Pinnamaneni Srilatha Vs. Amulya Enterprises Private Limited & Ors.

ORDER

Present: Mr. Hemanth Reddy, Proxy Counsel for the Petitioner.
Mr. Rekhala Prabhakar, Ld. Counsel for R1 to R4 & R7.
None appeared for R5, R6 & R8.

Proof of service on R5 & R6 filed. Counters of R1 to R4 & R7 not filed. Ld. Counsel for R1 to R4 & R7 seeks time for filing counters. Hence, for filing vakalat on behalf of R5 & R6 and for filing Counters of R1 to R7, list the matter on 09.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**